

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

21. IA 5515/2023 In C.P.(IB) 870/MB/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - IA 5515/2023 IIFL Finance Ltd**  
**V/s**  
**Milestone Real Estate Fund**  
**IN THE MATTER OF**  
**Chaubey Realities Pvt Ltd**  
**V/s**  
**Milestone Real Estate Fund**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.5515/2023**: - None appeared from either side. Due to paucity of time the matter could not be taken up. List this matter on **11.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**